

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 202  
CP No. 13/213/221/JPR/2018  
Under Section 216, 213 and 221 of  
Companies Act, 2013

**In the matter of:**

**M/s Krishna Sales Corporation & Ors.**

...Petitioners

**Versus**

**The Rajasthan Industrial Gases Ltd.**

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Naresh Kumar Sejvani, Adv.  
For the Respondent : Amol Vyas, Adv.

**ORDER**

Heard Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of the Petitioner. Mr. Amol Vyas, Adv. appearing on behalf of the Respondent. List the matter on 16.07.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 13, 2024